

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Sh. Amarjeet Sah E.C.: 14129	Ahlmad in the Court of Dr. Karan Chaudhary, MM-05, South-East, Saket Courts, ND	JA in R&I Section, Central, THC, Delhi
2	Sh. Tulsi Ram Acharya E.C.: 74255734	Ahlmad in the Court of Ms. Aditi Garg, ASJ-06, West, THC, Delhi	Ahlmad in the Court of Dr. Karan Chaudhary, MM-05, South-East, Saket Courts, New Delhi
3	Sh. Rahul E.C.: 39484571	Asst. Ahlmad in the Court of Ms. Aditi Garg, ASJ-06, West, THC, Delhi	Ahlmad in the Court of Ms. Aditi Garg, ASJ-06, West, THC, Delhi
4	Ms. Ankita Sandhir E.C.: 61418434	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Aditi Garg, ASJ-06, West, THC, Delhi
5	Sh. Saurav Panwar E.C.:87712344	JJA in Office Pool, Admn.-II, Central, THC, Delhi	JJA in Purchase Cell, Central, THC, Delhi

Note: 1. In reference to earlier order No. 24065-200-I/P&T/Admn.-II/HQs/Delhi/2022 dated 01/10/2022 Sh. Vinod Gulati's order at S.No. 11 be read as JJA in Accounts Branch, South, Saket Courts, New Delhi.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*(Handwritten signature)*  
06:00PM  
06.10.2022

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 77192-227 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 06 OCT, 2022

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judges, West, South-East, Delhi/ND.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

*(Handwritten signature)*  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

